

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 80/TT/2012

Date: 10.4.2012

To
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Petition for determination of Transmission Tariff from anticipated DOCO to 31.03.2014 for 50% series compensation at Meerut (Extension) on Tehri Pooling Point (Koteshwar)- Meerut 765 KV 2*S/C lines (charged at 400 KV) under Transmission system associated with Koteshwar HEP, for tariff block 2009-14 period in NR

Sir,

I am directed to refer to your petition mentioned above, and to request you to furnish following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 27.4.2012:

- (a) Revised Auditor's Certificate and tariff forms as per actual date of commercial operation, i.e., 1.2.2012;
- (b) Interest rate proof and repayment schedule for Bond XXIV;
- (c) Date of deployment of loans and detailed calculations of IDC (along with soft copy) in the assets covered in the instant petition.

Yours faithfully,

Sd/-
(P.K.Sinha)
Assistant Chief (Legal)